

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT III

Item No.116

IA-2687/2021 IA-2689/2021 IA-2732/2021 IA-2734/2021
IN
IB-623(ND)/2018

IN THE MATTER OF:

M/s. J.M Kapoor & Co.

....OPERATIONAL CREDITOR

Vs.

M/s. Novex Pvt. Ltd.

.....CORPORATE DEBTOR

SECTION

U/s 9 of IBC, 2016

Order delivered on 29.07.2021

CORAM:

SHRI P.S.N. PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

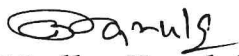
For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 05.08.2021.


(Madhu Narula)
Court Officer